

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24.

IA 1041(MB)2024
IN C.P. (IB)/592(MB)2022

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 23.04.2024

NAME OF THE PARTIES: Amit Infra-Logic (India) Private Limited
Vs
Radius & Deserve Builders Llp

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Gaurav Joshi, Ld. Senior Counsel for the Petitioner present. Mr. Shyam Kapadia, Ld. Counsel for the Respondent No.1 present. Mr. Karan Bhide a/w Ms. Priya Singh, Ld. Counsel for the Respondent No.2 present.
2. Heard the Ld. Senior Counsel for the Petitioner in part. List this matter for further hearing on 06.05.2024.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)